

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 70 of 2013

Dated : 16th May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Wardha Power Company Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Ms. Ramni Taneja for R-2
Mr. Prashant Mishra for R-3

Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja for R-4

ORDER

We have heard the learned counsel for the parties.

The learned counsel for the Respondent No.4 wants to file the comprehensive written submissions in the matter. He is permitted to do so on or before 20.5.2014.

Post the matter for Reporting Compliance on **22nd May, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member